

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 05.10.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next date</b>
1.	SU 825/14	MS A Gafoor & Co. V/s MCGM	HCTB	Anand A. Pande	
2.	SU 3856/13	PRADIP PRANSUKHLAL SAGAR ZAVERI AND ORS V/s JAGDISH PRANSUKHLAL SAGAR AND ORS	HCTB	Navdeep Vora & Ass.	
3.	SU 2397/11	Jasmina B. Parekh V/s MCGM	Draft Issues	Kunal Bhanage	
4.	SU 2877/11	JAVED Z. QURESHI V/s MCGM	Draft Issues	L. K. Tripathi	
5.	St. 4592/20	Shree Bhawani Construction V/s MCGM	N/M Hearing		
6.	St. 4296/20	Mr. Subhash Ramkrishna Khanvilkar V/s MCGM	N/M Hearing		
7.	SU 1513/19	Mr. Lindwall Joseph Rodrigues V/s MCGM & Anr.	N/M Hearing	Omprakash Tiwari	
8.	SU 924/20	Kishor Pandurang Koli V/s MCGM	N/M Hearing	A. M. Saraogi	
9.	SU 1115/20	Darshana Narendra Worlikar V/s MCGM	N/M Rely	A. M. Saraogi	

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<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next date</b>
1.	SU 2024/17	Rajakumar Russel Nadar V/s MCGM	HCTB	O. P. Singh	
2.	SU 2639/17	Rajakumar Russel Nadar V/s MCGM	HCTB	O. P. Singh	
3.	SU 163/13	CANDIDA SPENAR DSOUZA AND ORS V/s MCGM	Argument	P. Vyas & Co.	
4.	SU 2545/16	Izharul Haque Siddique V/s MCGM	Draft Issues	R. A. Dubey	
5.	SU 2047/17	Edwin John Rodrigues & Ors V/s MCGM	Draft Issues	Jagdish Newalkar	
6.	St. 4386/20	Mr. Abbas Ahmadulla Shaikh V/s The Assistance Municipal Commissioner	N/M Hearing		
7.	SU 1017/20	Santosh Singh Ujagarsingh Viridi V/s The Designated Officer III	Hearing		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 07.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	HCTB	A. R. Pande	
2.	SU 2162/05	SHRI MILIND DATTATREYA SUGAVKAR Vs B.M.C.	Argument	Inperson	
3.	SU 2088/11	Iqbal Sattar Dayatar Vs MCGM	Argument		
4.	SU 986/12	HARMONY MEDIA PVT LTD Vs MCGM	Argument	B. P. Shukla	
5.	St. 3804/20	Madhukar Pundalik Kalokh Vs MCGM	N/M Reply		
6.	SU 2410/17	Shaila Maruti Naik Vs MCGM & Ors.	N/M Order	N. N. Vaishnawa	
7.	SU 2448/17	Yogesh Keshav Bele & Ors. Vs 1. MCGM	N/M Order	N. N. Vaishnawa	
8.	SU 1940/19	Mr. Zulfikar Ali Shaikh Vs MCGM	N/M Hearing	Mohit Jadhav	
9.	SU 205/16	Saifee Kamruddin Kakajiwala Vs MCGM	Hearing	S. Y. Thorat	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
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DAILY BOARD CIVIL CAUSE LIST OF DATE 08.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2301/11	ABDUL HAMEED AND ANR Vs ADYAPRASAS YADAV AND ANR	Framing Issues	V. R. Tripathi	
2.	SU 2539/11	RAJKUMAR L. PAHUJA Vs MCGM	Framing Issues	S. Maurya	
3.	SU 1670/12	SAYYED ABDUL RAHIM Vs M.C.G.M.	Framing Issues	P. S. Tiwari	
4.	SU 2528/08	CVK Asso. Ors. Vs B.M.C.	Argument	Diwekar & Co.	
5.	SU 1484/10	BASHIR AHMED RASHID AHMED KHAN Vs MCGM	Argument	V. R. Tripathi	
6.	SU 385/15	Ms. Charms Synfab and Properties Pvt. Ltd. Vs Asstt. Assessor and Collector	Argument	Mukesh V. Chheda	
7.	SU 2876/18	Mrs. Sarita Ramesh Kamble Vs Anandibai Ganpat Kamble	Argument	P. P. Chavan	
8.	SU 2891/11	Harkesh M. Pal V/s MCGM	HCTB	Bhandarkar	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
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DAILY BOARD CIVIL CAUSE LIST OF DATE 09.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2053/12	ABDUL SATTAR ZAINULLA KHAN Vs MCGM	Argument	B.M. Shaikh	
2.	SU 7301/2000	SMT.TRIPTA G.MANSUKHANI Vs MCGM & Ors.	Argument	R. Kodhari	
3.	SU 1008/15	Mrs. Halima alias Shakila Wo. Nawasali Shaikh Vs MCGM	Draft Issues	S. R. Saudagar	
4.	SU 1465/15	Mahesh Lavjibhai Gohil Vs BMC	Draft Issues	K. S. Kambli	
5.	SU 1605/15	Smt.Mangu Ramji Kharvi Vs MCGM	Draft Issues	C. J. Chauhan	
6.	SU 2069/16	Abdul Khalik Shaikh Vs 1.MCGM	Draft Issues	A. R. Pande	
7.	SU 3195/18	Shree Krishna Industries Pvt. Ltd. Vs Designated Officer	Draft Issues	P. D. Gandhi	
8.	S.C 939/19	Navghar Police Station Vs Arvinkumar Ramnarayan Yadav	Citation		
9.	SC.923/19	Shivaji Nagar Police Station Vs Vicky Murtti Vadivel Swami and Ors.	Report		
10	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	Hearing	S. S. Lanke	